

List of cases in which Electronic Service of process has taken place during the month of March 2024

| Sr. No. | Court | District | Court Room | Case Type | Case No. | Date Registration | Petitioner Name VS Respondent Name | Advocate | Advocate Mobile Number | Advocate email ID | Date Electronic Service Process | of |
|---------|--|----------|----------------------------------|-----------|------------------|-------------------|------------------------------------|---------------|------------------------|---------------------------|---------------------------------|----|
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL | NIL | | | | | | | | | |
| 2 | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | CENTRAL | NIL | | | | | | | | | |
| 3 | SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | CENTRAL | NIL | | | | | | | | | |
| 4 | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04 | CENTRAL | NIL | | | | | | | | | |
| 5 | SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL | NIL | | | | | | | | | |
| 6 | MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | CENTRAL | NIL | | | | | | | | | |
| 7 | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL | NIL | | | | | | | | | |
| 8 | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08 | Central | NIL | | | | | | | | | |
| 9 | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09 | Central | 309 THIRD FLOOR EXTENTI ON BLOCK | CS | CS/COMM/155/2024 | 25.01.2024 | HEMANT KUMAR VS KAMAL BERI | RADHIKA ARORA | 9953497978 | aroraradhi ka3o@gmail.com | 01.04.2024 | |

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| | | | 309 THIRD FLOOR EXTENTI ON BLOCK | CS | CS/COMM/418/2024 | 02.04.2024 | PUNJAB NATIONAL BANK VS MS. ANAMIKA BHARTI AND ANOTHER | SANJAY ARORA | 9871980045 | sanjayk1908@gmail.com | 08.04.2024 |
| | | | 309 THIRD FLOOR EXTENTI ON BLOCK | CS | CS/COMM/599/2024 | 16.12.2024 | ARPIT PAPERS PVT. LTD VS N.S. CARD | JYOTI SHARMA | 9310250694 | Jyoti.law81@gmail.com | 08.04.2024 |
| 10 | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | Central | NIL | | | | | | | | |
| 11 | SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT | Central | 310 | OMP (COMM) | CS (COMM)200 | 05-02-2024 | Ramesh Brij Lal Santani Vs Virender Kumar Jain | Pawan Kumar Mittal(P), | 9873938816 | mittalpk08@gmail.com | 11.03.2024 |
| | | | 310 | CS (COMM) | CS (COMM)241 | 15-02-2024 | Reynobond India Vs Hsk Infra Pvt Ltd | Mehul Tomar(P), | 9910972121 | mehinn78@gmail.com | 11.03.2024 |
| | | | 310 | OMP (COMM) | CS (COMM)311 | 28-02-2024 | STATE BANK OF INDIA Vs RAJESH PANDEY | VARUN CHANDIO K(P), | 9818365119 | VARUNCHANDIOK@GMAIL.COM | 11.03.2024 |
| | | | 310 | CS (COMM) | CS (COMM)292 | 24-08-2021 | R H PRASAD AND COMPANY PVT LTD Vs AGROCORP LANDBASE PVT LTD AND ANR | Gaurav Kochhar | 9810940055 | gauravjuri17@gmail.com | 11.03.2024 |
| | | | 310 | CS (COMM) | OMP (I) (COMM) | 20-01-2024 | Hdfc Bank Ltd Vs Sazid Khan | ANISH BHOLA(P) | 9811452022 | Anish_bhola17@yahoo.com | 14.03.2024 |
| | | | 310 | CS (COMM) | OMP (I) (COMM) | 06-03-2024 | Tata Motors Finance Ltd Vs Pepfuels Technologies Pvt Ltd 9068 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 14.03.2024 |

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| | | | 310 | CS (COMM) | OMP (I) (COMM) | 06-03-2024 | Tata Motors Finance Ltd Vs Pepfuels Technologies Pvt Ltd 8860 | MAYANK MAHAJAN(P), | 9873347331 | mayank_mahajan05@yahoo.com | 14.03.2024 |
| | | | 310 | CS (COMM) | OMP (I) (COMM) | 06-03-2024 | Tata Motors Finance Ltd Vs Pepfuels Technologies Pvt Ltd 9786 | MAYANK MAHAJAN(P), | 9873347332 | mayank_mahajan05@yahoo.com | 14.03.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/71 | 10-01-2024 | Rohit Mathur Vs M/S BISHA DEVELOPERS PVT.LTD | VUVAJ BISHASETH(P), | 8826893759 | VIKRAMS ETHLAWFIRM@GMAIL.COM | 15.03.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/18 | 08-02-2019 | LATA RANI GUPTA SUPER INDUSTRIES AND ORS. | Ashish Vs Goel | 9873807100 | advashishgoel@gmail.com | 18.03.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/45 | 26-11-2018 | RAM AVTAR GUPTA SUPER INDUSTRIES AND ANR. | Ashish Vs Goel | 9873807100 | advashishgoel@gmail.com | 18.03.2024 |
| | | | 310 | CS (COMM) | OMP (I) (COMM) | 04-03-2024 | Hdfc Bank Ltd Vs Mustakim Islam | ANISH BHOLA(P) | 9811452022 | Anish_bhola17@yahoo.com | 19.03.2024 |
| | | | 310 | CS (COMM) | OMP (I) (COMM) | 15-03-2024 | Tata Motors Finance Ltd Vs Reliable Infra Tech 4940 | MAYANK MAHAJAN(P), | 9873347332 | mayank_mahajan05@yahoo.com | 19.03.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/34 | 07-03-2024 | M/s Agrico Organics Vs M/s Pax Chemicals Limited And Ors | Kunal Madan(P), | 9717468652 | Kunalmadan@kmalanoffice.com | 22.03.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/27 | 21-02-2024 | Mohit Bhatia Vs Laxmi Chand Jain | Ashok Goel(P), | 9873815146 | jp@ashoklaw.com | 22.03.2024 |

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| | | | 310 | CS (COMM) | CS (COMM)/344 | 11-03-2024 | M/s Beauty Art Prints India Pvt Ltd Vs M/s Zaopoi Infotech Pvt Ltd | Bharat Prakash(P) | 9268300000 | bharat.guptarkco@gmail.com | 22.03.2024 |
| | | | 310 | CS (COMM) | CS (COMM)/344 | 11-03-2024 | M/s Shakti Trading Co Vs M/s Boutique Spirits Pvt Ltd | Pankaj Kumar Verma(P), | 9910878747 | - | 22.03.2024 |
| | | | 310 | CS (COMM) | OMP (COMM.) | 26-03-2024 | Balbir Singh Tyagi and ors Vs Yogesh Bansal and anr. ors | Balbir Singh Tyagi and ors Vs Yogesh Bansal and anr | Deepak Dahiya(P), | R9711170446 | 30.03.2024 |
| 12 | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT | Central | 401 | OMP (I) COMM | 141/2024 | 04.03.2024 | HDFC BANK LTD. V/S SANJAY BANSAL | ANISH BHOLA | 9811452022 | ANISH_BHOLA17@GMAIL.COM | 23.03.2024 |
| | | | 401 | OMP (I) COMM | 188/2024 | 15.03.2024 | TATA MOTORS FINANCE LTD. V/S VISHESH DUBEY | MAYANK MAHAJAN | 9873347330 | MAYANK_MAHAJAN95@YAHOO.COM | 21.03.2024 |
| | | | 401 | OMP (I) COMM | 189/2024 | 15.03.2024 | TATA MOTORS FINANCE LTD. V/S MOHD. JAVED | MAYANK MAHAJAN | 9873347330 | MAYANK_MAHAJAN95@YAHOO.COM | 21.03.2024 |
| | | | 401 | OMP COMM | 22/2024 | 16.03.2024 | BKC GARMENTS V/S UGRO CAPITAL LTD. | PIYUSH PAHUJA | 8860459079 | ADVPIYUSHPAHUJA91@GMAIL.COM | 26.03.2024 |
| | | | 401 | OMP (I) COMM | 155/2024 | 06.03.2024 | TATA MOTORS FINANCE LTD. V/S PEPFUELS TECHNOLOGIES PVT.LTD. | MAYANK MAHAJAN | 9873347330 | MAYANK_MAHAJAN95@YAHOO.COM | 11.03.2024 |
| | | | 401 | EXECUTION COMM | 597/2023 | 14.12.2023 | METAL FORGINGS PVT. LTD. V/S M/S SHREE JI GENERATORS SPARES & ORS | UDIT KUMRA | 9899900345 | UDITKUMRA@GMAIL.COM | 26.03.2024 |

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| | | | 401 | CS COMM | 263/2024 | 19.02.2024 | STATE BANK OF INDIA V/S M/S AMAN ENTERPRISES | ASHOK KR. BAHL | 9810019614 | BAHL.ASSOCIATES1995@GMAIL.COM | 21.03.2024 | |
| | | | 401 | CS COMM | 2117/2022 | 06.09.2022 | ICICI BANK V/S KRISHAN SINGH | RAJEEV SAGAR | 9810021846 | SAGARAN.DSAGARLA@OFFICE@LIVE.COM | 26.03.2024 | |
| | | | 401 | CS COMM | 251/2024 | 16.02.2024 | M/S LMC ENTERPRISES PVT. LTD V/S SHRI BAL KRISHAN BHUTANI | MUKESH RANJAN | 9811756351 | MUKESH.RANJANADVO@GMAIL.COM | 19.03.2024 | |
| 13 | SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT | Central | NIL | | | | | | | | | |
| 14 | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT) | West | 201 Extn Block | CS | cs(comm)/761/23 | 11-10-2023 | RajKripal Exim P (Ltd) Vs. M/s Devashish Traders | Anil Kumar | 810027839 | anil.khawar@.gmail.com | 17-02-2024 | |
| 15 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | West | 209 Extn Block | CS COMM | 852/2023 | 17.11.2023 | KAUSHALYA GOYAL VS. SECRET MERMAID BAR AND LOUNGE PVT. LTD | JAGRITI JAIN | 8527506427 | inlegalgroup@gmail.com | 14.02.2024 | |
| | | | | CS COMM | 195/2024 | 26.02.2024 | ZION INTERNATIONAL FOOD INGREDIENTS P LTD VS SUNEETA PAL | NIKITA GUPTA | 9711894248 | ADVNIKITAGUPTA@GMAIL.COM | 11.03.2024 | |
| | | | | CS COMM | 722/2024 | 27.09.2023 | M/S KWALITY POLYTHREAD S P LTD V/S RISHI | KAPUR & ASSOCIATES | 9811166800 | ASHISHKAPUR07@GMAIL.COM | 27.03.2024 | |
| | | | | CS COMM | 177/2024 | 19.02.2024 | ANIL ARORA VS MADHVI SETHI | DEEPAK VOHRA | 9810538000 | ADVODEEPAK@GMAIL.COM | 28.02.2024 | |

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| | | | | CS COMM | 187/2024 | 21.02.2024 | SUDHIR BHARAT GUPTA VS SUKHPRIT SINGH | ASUTOSH LOHIA | 9810120000 | ALOHIAADV@GMAIL.COM | 26.02.2024 | |
| 16 | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | West | 203 Extn Block | RECOVERY | CS (COMM) 42/2024 | 18-01-2024 | SAROAGI SUPER SALES Vs BINOD KR. CHAURSIYA | VARUN BEDI | 8285672608 | ADVOCATEVARUNBEDI@GMAIL.COM | 29-01-2024 | |
| | | | | RECOVERY | CS (COMM) 102/2024 | 27-01-2023 | ICICI BANK Vs AKHIL | RAHUL CHAUHAN | 011-43565357 | INFOR@AUALEGAL@GMAIL.COM | 45353 | |
| | | | | RECOVERY | CS (COMM) 36/2024 | 15-01-2024 | COMPAS ACTIWEAR Vs GOPAL BHATIA | ANKIT PRACHAR | 8802310640 | NOT MENTIONED | 20-01-2024 | |
| | | | | RECOVERY | CS (COMM) 243/2023 | 45568 | AUTOVIKAS SALES Vs AVINASH RAI | YOMESH DUTT. SHARMA | 9810910048 | NOT MENTIONED | 25-01-2024 | |
| | | | | RECOVERY | CS (COMM) 68/2024 | 25-01-2024 | CANARA BANK Vs SENTERPRICES | SUMIT VIRMANI | 9873245548 | SUMIT.VIRMANI@GMAIL.COM | 21-02-2024 | |
| | | | | RECOVERY | CS (COMM) 883/2024 | 45028 | SBI Vs BIMLA | ASHOK KUMAR BAHL | 9810019614 | BAHLASSOSIATES1995@GMAIL.COM | 45629 | |
| | | | | RECOVERY | CS (COMM) 280/2024 | 22-03-2023 | GANGA SALES CORPORATION Vs PRATEEK DAS | SAMEER DEWAN | 9810134864 | SAMEERDEWAN123@REDIFMAIL | 17-02-2024 | |
| | | | | RECOVERY | CS (COMM) 911/2023 | 14-12-2023 | M/S DAIMAMS. AND CO. Vs BHUPINDER SINGH NEGI | MS. DEEPIKA | 98911105501 | ADVOCATEDEEPIKA85@GMAIL.COM | 17-02-2024 | |

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| 24 | MS. ANURADHA BHARDWAJ, SHUKLA DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | 6, New Court Block-I | Commercial | CS (COMM)/33/2024 | 20.01.2024 | Gabion Technologies India Pvt Ltd Vs Dhatarwal Construction Company Pvt Ltd Through Its Director | DINESH YADAV | 9811194067 | ADV.DINESH82@GMAIL.COM | 01.03.2024 |
| | | | 6, New Court Block-I | Commercial | CS (COMM)102/2024 | 01.03.2024 | Biorx Venture Advisors Pvt Ltd Vs Gls Pharma Limited | PUNEET KUMAR AGARWAL | 9899227290 | PUNEET@SINHAPARTNERS.COM | 01.03.2024 |
| | | | 6, New Court Block-I | Commercial | CS(COMM)101/24 | 01.03.2024 | NLMK INDIA SERVICE VS DESHMUKH LEAD | RACHIT DEVGUN | 9810654154 | RACHITDEVGUN@GMAIL.COM | 01.03.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (COMM.)/6/2024 | 03.02.2024 | Sukam Power Systems Ltd Vs Hdfc Bank Limited | BANIBRAR | NOT PROVIDED | ADV.BANIBRAR@GMAIL.COM | 02.03.2024 |
| | | | 6, New Court Block-I | Commercial | CS(COMM)109/24 | 04.03.2024 | MMKP DHAN SANCHAY VS HIMANSHU SHARMA | FAHAD KHAN | NOT PROVIDED | NOT PROVIDED | 04.03.2024 |
| | | | 6, New Court Block-I | Commercial | CS(COMM)108/24 | 04.03.2024 | MAX HEALTHCARE VS DEEPAK CHAUDHARY | VIJAY KUMAR SHARMA | 9312274280 | VIJAYKSHARMAADV@YAHOO.CO.IN | 04.03.2024 |
| | | | 6, New Court Block-I | Commercial | CS(COMM)106/24 | 04.03.2024 | MAX HEALTHCARE VS PREMVATI | VIJAY KUMAR SHARMA | 9312274280 | VIJAYKSHARMAADV@YAHOO.CO.IN | 04.03.2024 |
| | | | 6, New Court Block-I | Commercial | CS(COMM)107/24 | 04.03.2024 | MAX HEALTHCARE VS SUSHILA | VIJAY KUMAR SHARMA | 9312274280 | VIJAYKSHARMAADV@YAHOO.CO.IN | 04.03.2024 |
| | | | 6, New Court Block-I | Commercial | OMP(COMM)10/2024 | 04.03.2024 | CLOUDATIX BIZ INDIA VENTURE VS PAWAN HANS LTD | ONKARNATH | 9811600550 | ADV.ONKARNATH@GMAIL.COM | 04.03.2024 |

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| | | | 6, New Court Block-I | Commercial | EX(COMM)24/2024 | 04.03.2024 | NIKE INNOVATE TRACKING SHOES VS SAL | S.K.BANSAL | 9650682982 | RISHI@UNITEDAN.COM | 04.03.2024 | |
| | | | 6, New Court Block-I | Commercial | CS(COMM)110/24 | 04.03.2024 | LOREAL SA POOJABEN ARUNKUMAR VS AL | S.K.BANSAL | 9650682982 | RISHI@UNITEDAN.COM | 05.03.2024 | |
| | | | 6, New Court Block-I | Commercial | CS(COMM)112/24 | 06.03.2024 | STATE BANK OF INDIA BHAGWAN SAHAY VS SAHLUWA LIA | PRATAP | 9810129836 | INDIAPAGES@GMAIL.COM | 06.03.2024 | |
| | | | 6, New Court Block-I | Commercial | CS(COMM)116/24 | 06.03.2024 | CYBER MEDIA RESEARCH EXEMPLAR ACADEMY OF BEAUTY VS KUMAR MAHESH WARI | LALIT | 9911665826 | MMLEGAL55@GMAIL.COM | 06.03.2024 | |
| | | | 6, New Court Block-I | Commercial | CS (COMM)30/2024 | 16.01.2024 | Ofb Private Limited Vs Siddaramaiah And Co | Tech PRATEEK JAIN | 9717521893 | PRATEEKJAIN.ADV@GMAIL.COM | 06.03.2024 | |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/336/2021 | 01.10.2021 | SOUTH DELHI MUNICIPAL CORPORATION Vs SH. AGGARWAL VARUN CHHABRA, PROPRIETOR GLAMOUR ADVERTISING | PRADUMAN KUMAR | 9313170405 | PRADUMANHUF@GMAIL.COM | 06.03.2024 | |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/80/2024 | 13.02.2024 | Uco Bank Parveen Kanwar Vs KUMAR BHARDWAJ | ABHAY | 9810487503 | ABHAYADVOCATE@YAHOO.COM | 07.03.2024 | |
| | | | 6, New Court Block-I | Commercial | CS(COMM)136/24 | 11.03.2024 | STATE BANK OF INDIA VS JAI PRAKASH | K.K.SINGH | 9810343732 | KSINGH1123@REDIFFMAIL.COM | 11.03.2024 | |
| | | | 6, New Court Block-I | Commercial | CS(COMM)137/24 | 11.03.2024 | STATE BANK OF INDIA VS RAVINDER KUMAR | K.K.SINGH | 9810343732 | KSINGH1123@REDIFFMAIL.COM | 11.03.2024 | |

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| | | | 6, New Court Block-I | Commercial | EX(COMM) 27/2024 | 11.03.2024 | PERNOD RICHARD INDIA VS BROOKS MAGAZINE | SHRISTHI DHOUNDI VS YAL | 9910634753 | S.DHOUNDIYAL@SAIKRISHNAASSOCIATES.COM | 11.03.2024 | |
| | | | 6, New Court Block-I | Commercial | OMP(I) (COMM) 526/2024 | 15.03.2024 | Dhara Motor Finance Ltd Vs Vira Infratech | K.J.KYAD AV | 9999855157 | ADVJITEN DERAYADA V2017@GMAIL.COM | 15.03.2024 | |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/132/2024 | 15.03.2024 | M/S LOREAL SA Vs Sakhiya Bhavnaben Dalsukhbhai | S.K.BANSAL | 9650682982 | RISHI@UNITEDANUNITED.COM | 15.03.2024 | |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/118/2024 | 07.03.2024 | Max Healthcare Institute Ltd Vs Maxaid Hospital Private Limited | RAUNAQ KAMATH | NOT PROVIDED | OFFICE.IRA@LAW | 19.03.2024 | |
| | | | 6, New Court Block-I | Commercial | OMP(COMM) 13/2024 | 20.03.2024 | Bharat Lalwani Vs Garima Kumar | AMIT DHALL | 9811920714 | AMITDHALL@YAHOO.CO.IN | 20.03.2024 | |
| | | | 6, New Court Block-I | Commercial | CS(COMM) 146/24 | 26.03.2024 | STATE BANK OF INDIA VS MADASIR AHMAD SHEIKH | SHIV KUMAR TYAGI | 9811059032 | SHIVKTYAGI@GMAIL.COM | 26.03.2024 | |
| 25 | SH. SANDEEP YADAV | South | NIL | | | | | | | | | |
| 26 | SH. RAJEEV BANSAL/SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT. | South | 29, New Court Block-II | Commercial | CS (COMM)/358/2022 | 03-06-2022 | M/S SWASTIK POLYVINYL PVT. LTD. Vs GABION TECHNOLOGY INDIA PVT. LTD. AND ORS. | RAHUL SHARMA | 9811339930 | NOT AVAILABLE | 13-03-2024 | |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/529/2023 | 19-09-2023 | ITC LIMITED Vs SAKHUJA SONS THROUGH ITS PROPRIETOR YOGESH SAKHUJA | KAPIL MSKHER | 9891072729 | anilkher@gmail.com | 18-03-2024 | |

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| | | | 29, New Court Block-II | Commercial | CS (COMM)/241/2022 | 18-04-2022 | M/S. GRAM SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED VS M/S. TRIPLE MMM LOGYSMART PRIVATE | SUNIL KUMAR VERMA | 8076881188 | saassociate.delegle@gmail.com | 19-03-2024 | |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/144/2024 | 23-03-2024 | Bina Agarwal Vs Ekta Sharma | Ashu Arora | 9910800124 | ASHUARORA@GMAIL.COM | 23-03-2024 | |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/504/2023 | 28-08-2023 | ICICI BANK VS ALOK MISHRA | CHEETNA | 9599561409 | anilganjha@gmail.com | 28-03-2024 | |
| 27 | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT) | South | NIL | | | | | | | | | |
| 28 | SH. LAL SINGH, DISTRICT JUDGE | SOUTH-EAST | NIL | | | | | | | | | |
| 29 | MS. NEELAM SINGH, DISTRICT JUDGE | SOUTH-EAST | 14 | Commercial Suit | CS/COMM/1066/22 | 13.10.22 | SBI SHERIN V. VS. AMIT KUMAR SINGH | N/A | N/A | N/A | 04.03.2024 | |
| | | | | | CS/COMM/114/24 | 20.02.24 | IDBI BANK VS SHUBHAM | SAKSHAM MITTAL | N/A | N/A | 04.03.2024 | |
| | | | | | CS/COMM/108/24 | 16.02.24 | M/S FREIGHT VS. NITYA VAISHVANI SINGH | ARVIND KUMAR SINGH | N/A | N/A | 04.03.2024 | |
| | | | | | CS/COMM/380/2023 | 21.04.23 | TCI EXPRESS VS. PARAMOUNT WATER | SUMAN JYOTI KHATIAN | N/A | N/A | 04.03.2024 | |

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| 36 | SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02 | EAST | NIL | | | | | | | | | |
| 37 | SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02 | | 101 | CS COMM | 68/2024 | 23-02-2024 | TECHTRENOSOLUTIONS PVT. LTD. V/S NEXTRA ONLINE SERVICES PVT. LTD. | SANKET GUPTA | 8447715266 | sanket1983@gmail.com | 04-03-2024 | |
| | | | 101 | CS COMM | 50/2024 | 05-02-2024 | YES BANK LTD. V/S LAUNCHPAD MEDIA AND COMMUNICATIONS | VIKAS FOMAR | 9958002005 | ilp@ilp.co.in | 05-03-2024 | |
| | | | 101 | CS COMM | 36/2024 | 27-01-2024 | AGGARWAL TRADING V/S SURYA ROSHNI LTD. | DEEPAK TYAGI | 9871640707 | maitrelawfirm23@gmail.com | 11-03-2024 | |
| | | | 101 | CS COMM | 46/2024 | 01-02-2024 | PUNJAB NATIONAL BANK V/S SHORYA PRINTS | DEOKANT TRIPATHI | 9711332383 | deokanttripathi2@gmail.com | 12-03-2024 | |
| | | | 101 | OMP(I) COMM | 11/2024 | 06-03-2024 | INSTAINDIA TELESERVICES V/S NORTHERN RAILWAY | DEEPAK BHARDWAS | 9810662291 | deepakbhardwaj@gmail.com | 12-03-2024 | |
| | | | 101 | CS COMM | 457/2023 | 22-12-2023 | EUROMAX INTERNATIONAL VS M K ENGINEERS ANR | AJAY KUMAR KPORWAL | 9810776511 | AKP927870@GMAIL.COM | 15-03-2024 | |
| | | | 101 | CS COMM | 447/2023 | 15-12-2023 | VIKAS GOSAL VS MONIKA KHATTAR | ASHISH VADAV & VISHWAJ EET | 9311668810 | AMBARILAWASSOCIATES@GMAIL.COM | 22-03-2024 | |
| | | | 101 | CS COMM | 95/2023 | 09-03-2023 | CANARA BANK SYNDICATE BANK VS U A FASHION | VINOD EPAL | 989999652 | VINODPAL1800@GMAIL.COM | 22-03-2024 | |

| Sr. No. | Court No. | District | Court Room | Case Type | Case No. | Date of Registration | Petitioner Name VS Respondent Name | Advocate | Advocate Mobile Number | Advocate email ID | Date of Electronic Service Process |
|---------|--|------------|------------------------------------|-----------------|--------------------|----------------------|--|--------------------|------------------------|-----------------------|------------------------------------|
| | | | 101 | CS COMM | 73/2024 | | ONSITE RENTALS SERVICES PVT. LTD. VS THOT MEDIA PVT. LTD. | PAVNESH MOHAN | 9650197608 | | 26-03-2024 |
| | | | 101 | CS COMM | 74/2024 | | ONSITE RENTALS SERVICES PVT. LTD. VS SCOOP BRAND HOLDING PVT. LTD. | PAVNESH MOHAN | 9650197608 | | 26-03-2024 |
| | | | 101 | CS COMM | 30/2024 | 16-01-2024 | PUNJAB SIND BANK V/S SAMAKSH HEALTH SOLUTIONS | GIRISH VERMA M/S | 9811135305 | legal.gva@gmail.com | 30-03-2024 |
| 38 | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL) 01 | NORTH-EAST | 201, New Building KKD | CS (COMM) | 4/2024 | 08.01.2024 | SANJU MISHRA SURAJ SHARMA | RAVINDR VSA PANDEY | 9818911936 | rkpandey161@gmail.com | 18.03.2024 |
| 39 | SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT | Shahdara | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM.)53/2021 | 09/11/2021 | PUNJAB NATIONAL BANK VS. MR. SURJEET SINGH | S.K. TANWAR | 9711179215 | SKTANWAR@GMAIL.COM | 04/03/2024 |
| | | | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM.)26/2024 | 10/01/2024 | M/S ADINATH TEXTILES VS. M/S FASHION IMPEX | SUNIL KUMAR | 9811028518 | SUNILADV20@GMAIL.COM | 07/03/2024 |
| | | | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM.)111/2024 | 08/02/2024 | PUNJAB NATIONAL BANK VS. VINAY TIWARI PROP. OF DHRUV ENTERPRISES | S.K. TANWAR | 9711179215 | SKTANWAR@GMAIL.COM | 14/03/2024 |
| | | | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM.)427/2022 | 12/07/2022 | NAVE BHARAT ENTERPRISES VS. M/S LAXMINARAYAN FINSOL PVT LTD. | S.K. TANWAR | 9711179215 | SKTANWAR@GMAIL.COM | 18/03/2024 |
| | | | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM.)643/2022 | 19/11/2022 | CENTRAL BANK OF INDIA VS. M/S H.T. HARDWARE | KSRANOT | | KSRANOTADV@GMAIL.COM | 26/03/2024 |

| Sr. No. | Court | District | Court Room | Case Type | Case No. | Date of Registration | Petitioner Name VS Respondent Name | Advocate | Advocate Mobile Number | Advocate email ID | Date Electronic Service Process of |
|---------|--|------------|-------------|------------------|------------------|----------------------|--|------------------|------------------------|-----------------------------|------------------------------------|
| 40 | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT) | | ROOM NO-57i | COMMERCIAL CIVIL | CS COMM 150/2024 | 28-02-2024 | Sonu Jain Vs Avdhesh Kumar Kaushik | Piyush Katyal | 8700925528 | piyushkatyal98C@gmail.com | 12.03.2024 |
| | | | ROOM NO-57i | COMMERCIAL CIVIL | CS COMM 544/2023 | 27-10-2023 | JINDAL POLYWRAPV/S SAMBHAV TARPULINS | SHRESHT H JAIN | 9871206484 | shreshth.iaw@gmail.com | 14.03.2024 |
| | | | ROOM NO-57i | COMMERCIAL CIVIL | EX COMM 29/2024 | 20-02-2024 | Jaffcon Enterprises Vs Laxmi Enterprises | Mohd Shuaib Khan | 9711876418 | mohdshuaibkhan007@gmail.com | 16.03.2024 |
| 41 | SH. SURENDER S. RATHI | | NIL | | | | | | | | |
| 42 | SH. REETESH SINGH | | NIL | | | | | | | | |
| 43 | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | North-West | NIL | | | | | | | | |

